

MINUTES OF THE MEETING NO. 7 (2016-17) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 28.10.2016 AT 04.00 PM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI J.V. PATIL, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 7 of AM-17 of EXIM Facilitation Committee (EFC) was held on 28.10.2016 at 04.00 p.m. in Room No. 12, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri J.V. Patil, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items under Schedule 2 of ITC(HS) Classification of Export and Import Items 2012 as amended time to time.

2. The following members attended the Meeting:-

(i) Dr. D.K. Srivastava, Assistant Commissioner (QC)), Seed Division, Department of Agriculture Cooperation and Farmers Welfare

In attendance:

- (i) Shri Arunoday Goswami, Jt. DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 58 applications were considered by the EFC, out of which 32 cases were approved, 01 case rejected and 25 cases deferred for want of comments/NOC from concerned administrative Ministry / Department. The decision of the Committee is indicated in the tabulated statement given below:

TOTAL CASES: 58

S. No	Name of the Firm and File No. of DFFT	Item for Export, Quantity and FOB Value	Date of receipt of application	Status
MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (MOEF&CC)				
1	M/s Ezra Export Pvt. Ltd., Gurgaon F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Woods Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT Value added Sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT, Total FOB value USD 54083.24)	23.05.2016	Deferred due to want of NOC from MOEF&CC. MOEF&CC vide O.M.No.5-2/2015-SU(Vol.VI) dated 06.10.2016 has called for attested copies of Certificate of Origin (COO) by the PCCF, Haryana in the prescribed format issued by MOEF vide letter No. 5-3/2012-SU dated 23.08.2013. A response from the firm is awaited.
2	M/s. Om Beads Pvt.Ltd., B'lore. F.No. 01/91/110/69/AM17/EC	253.96 Kgs. of Hand Decorated Wooden Handicraft Red Sanders Beads Mala 528 Nos. for FOB Value USD 25154.	23.08.2016	Deferred due to want of NOC from MOEF&CC. MOEF&CC vide O.M.No.5-2/2015-SU(Vol.VI) dated 14.10.2016 has called for attested copies of COO by the PCCF, Haryana in the prescribed format issued by MOEF vide letter No. 5-3/2012-SU dated 23.08.2013. A response from the firm is awaited.

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3	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/88/AM17/EC	15000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC -22) . for FOB Value USD 15000000 to 75000000 .	01.09.2016	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell).
4	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/89/AM17/EC	3000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC -22) . for FOB Value USD 3000000 to 15000000 .	01.09.2016	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell).
5.	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/94/AM17/EC	300 MT Bromotrifluoromethane/Halon-1301 for FOB Value USD 3 to 6 million	15.09.2016	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell).
6.	M/s SRF Limited, Gurgaon F.No. 01/91/110/93/AM17/EC	10800 MTs of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Calendar year 2017 for FOB value of between USD 12420000 and USD 59400000	14.09.2016	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell).
DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES				
7.	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat -364002. F.No.01/91/171/82/AM17/EC	(total 3770 Nos. of Bovine Embryos) 2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos for total FOB value of USD 377000	27.06.2016 received on 04.07.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 19.09.2016 from the firm is awaited.
8.	M/s Equestrian Federation of India (Ms. Shruti Vora National Dressage) Delhi Cantt. F.No.01/91/171/27/AM15/EC	Two Horses namely Akira and Denightron for total FOB value of Nil	08.08.2016	Deferred due to want of comments / NOC from DoAHF&F.
9.	M/s Kinal Global Care Private Limited, Navi Mumbai. F.No.01/91/110/68/AM17/EC	60 MT Ground Nut Cake for FOB value of USD 37000 (USD Three Seven Thousand only)	09.08.2016 received on 18.08.2016	Deferred due to want of comments / NOC from DoAHF&F
10.	M/s Qualital Products (India), Chandigarh. F.No.01/91/110/92/AM17/EC	15147 Nos. of Murrah Bull and Bull Semen for FOB value of USD 292100	08.09.2016 received on 14.09.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 06.10.2016 from the firm is awaited.
11	M/s NDDB Dairy Service, New Delhi F.No.01/91/110/99/AM17/EC	(total 40000 Nos. of Bovine Semen) 10,000 Nos. of Bovine Semen-Murrah FS Doses and 30000 Nos. of Bovine Semen -Red Sindhi FS Doses for total FOB value of USD 100000 (USD One Lakh only)	06.09.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 06.10.2016 from the firm is awaited.

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MINISTRY OF MINES					
12	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of comments / NOC from Ministry of Mines. Ministry of Mines vide O.M. dated 20.10.2016 has sought clarification from the DGFT regarding reasonability of placing the item i.e. silica sand under restricted goods category in Foreign Trade Policy. Committee noted the remarks of MOM and directed that requisite information / clarification be sent to MOM on priority to consider the proposal further.	
13	M/s. Tamil Nadu Minerals Limited Chennai. F.No. 01/91/180/227/AM15/EC	1000 MT Indian Standard Sand (Silica Sand),USD 700000	21.11.2014	Deferred due to want of comments/NOC from Ministry of Mines.	
14.	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of comments / NOC from Ministry of Mines. Ministry of Mines vide O.M. dated 20.10.2016 has sought clarification from the DGFT regarding reasonability of placing the item i.e. silica sand under restricted goods category in Foreign Trade Policy. Committee noted the remarks of MOM and directed that requisite information / clarification be sent to MOM on priority to consider the proposal further.	
15	M/s Vraj Oversease INC, Ahmadabad-382481 F.No.01/91/110/60/AM17/EC	4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416	21.07.2016	Deferred due to want of comments/NOC from Ministry of Mines	
16.	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from Ministry of Mines	
17.	M/s Fugro Survey (India) Pvt. Ltd., Mumbai F.No.01/91/110/97/AM17/EC	32 MT Seabed Soil (Sample) for total FOB value of (USD1600)	01.09.2016 received on 09.09.2016	Approved in view of NOC from Ministry of Mines vide their O.M. No. 16/14/2016-M.V dated 27.10.2016 for export of 32 MT Seabed Soil Samples	
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE (DAC)					
18	M/s Jai Mata Di Traders, Raxaul, East Champaran, Bihar F.No.01/91/110/65/AM17/EC	5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 67500000/- (Rs. Six Crore Seventy Five Lakh)	06.08.2016 received on 12.08.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 22.09.2016 for export of 5000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.	

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19.	M/s Karan Enterprises, Raxaul, East Champaran, Bihar F.No.01/91/110/67/AM17/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,05,00,000/- (Rs. Four Crore and Five Lakh only)	09.08.2016 received on 18.08.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 22.09.2016 for export of 3000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
20.	M/s Shrishti Traders, Laxmipur, Raxaul, East Champaran, Bihar F.No.01/91/110/64/AM17/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,50,00,000/-	06.08.2016 received on 12.08.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 22.09.2016 for export of 3000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
21	M/s Adarsh Traders, Raxaul, East Champaran, Bihar F.No.01/91/110/83/AM17/EC	2000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 2,60,00,000/-	27.08.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2016-SD-IV(pt.) dated 21.10.2016 for export of 2000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
22	M/s Aman Traders, Raxaul, East Champaran, Bihar F.No.01/91/110/84/AM17/EC	1500 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 1,95,00,000/-	29.08.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2016-SD-IV(pt.) dated 21.10.2016 for export of 1500 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
23	M/s Maa Vaishno Enterprises, Raxaul, East Champaran, Bihar F.No.01/91/110/85/AM17/EC	5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 6,30,00,000/-	29.08.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2016-SD-IV(pt.) dated 21.10.2016 for export of 5000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
24	M/s Mahavir Galla Bhandar, Narkatiaganj, West Champaran, Bihar F.No.01/91/110/86/AM17/EC	2500 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 3,00,00,000/-	29.08.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2016-SD-IV(pt.) dated 21.10.2016 for export of 2500 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
25	M/s Sonu Enterprises, Raxaul, East Champaran, Bihar F.No.01/91/110/87/AM17/EC	10000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 13,50,00,000/-	29.08.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2016-SD-IV(pt.) dated 21.10.2016 for export of 10000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
26	M/s Shree Ganesh Trading, East Champaran (Bihar) 854305. F.No.01/91/110/112/AM17/EC	10,000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 12,90,00,000/-	26.09.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 27.10.2016 for export of 10000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
27	M/s Manokamna Enterprises, Bihar F.No.01/91/110/120/AM17/EC	1500 MT Non-Basmati Rice Paddy other than seed quality for FOB value of Rs. 2,25,00,000/-	30.09.2016 received on 10.10.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 27.10.2016 for export of 1500 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.

28	M/s Ma Laxmi Traders, Bihar F.No.01/91/110/121/AM17/EC	2500 MT Non-Basmati Rice Paddy (other than seed quality) for FOB Value of Rs. 3,75,00,000/-	30.09.2016 received on 10.10.2016	The representative of Department of Agriculture (DAC) informed during meeting that the application has not been received to them. Accordingly, a copy of the same was provided during meeting. He assured to provide NOC/Comments shortly. The Committee approved the case subject to receipt of NOC/ Comments from DAC and further directed that permission letter to be issued only after receipt of written NOC/Comments from DAC.
29	M/s Balajee Enterprises, Bihar F.No.01/91/171/149/AM17/EC	3000 MT Non-Basmati Rice Paddy other than seed quality for FOB Value of Rs. 45000,000/-	16.09.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 21.10.2016 for export of 3000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
30	M/s Aishwarj Traders, Bihar F.No.01/91/110/98/AM17/EC	2500 MT Non-Basmati Rice Paddy other than seed quality for FOB Value of Rs. 37500000/-	20.09.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 21.10.2016 for export of 2500 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
31	M/s Sahu Traders, Bihar F.No.01/91/110/126/AM17/EC	1000 MT Non-Basmati Rice Paddy other than seed quality for FOB Value of Rs. 15000000/-	07.10.2016 received on 14.10.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 21.10.2016 for export of 1000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
32	M/s Safal Seeds & Biotech Limited, Jalana-431 India F.No.01/91/110/ 113/AM-17/EC	(total 30 MT of Onion Seed for FOB value USD 100,000) 10 MT Onion Seed- Bombay Red for FOB value of USD 30,000 and 20 MT Onion Seed -Nasik Red for FOB USD 70,000	02.09.2016 received on 30.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-90/2016-SD.IV (215 th Exim-6) dated 14.09.2016 for export of 30 MT of Onion Seeds [10 MT c.v. Bombay Red and 20MT Nasik Red].
33	M/s Safal Seeds & Biotech Limited, Jalana-431 India F.No.01/91/110/ 114/AM-17/EC	14.4 MT Onion Seed - Bombay Red for FOB value of USD 1,08,000	02.09.2016 received on 30.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-90/2016-SD.IV (215 th Exim-3) dated 14.09.2016 for export of 14.4MT of Onion Seeds c.v. Bombay Red
34	M/s Safal Seeds & Biotech Limited, Jalana-431 India F.No.01/91/110/ 115/AM-17/EC	15 MT of Onion Seed Bombay Red for FOB value of USD 1,20,000	02.09.2016 received on 30.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-90/2016-SD.IV (215 th Exim-5) dated 14.09.2016 for export of 15MT of Onion Seeds c.v. Bombay Red.
35	M/s Safal Seeds & Biotech Limited, Jalana-431 India F.No.01/91/110/ 116/AM-17/EC	20 MT of Onion Seed Bombay Red for FOB value of USD 1,20,000	02.09.2016 received on 30.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-90/2016-SD.IV (215 th Exim-4) dated 14.09.2016 for export of 20MT of Onion Seeds c.v. Bombay Red.
36	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/ 108/AM-17/EC	10 MT Onion Seed Prema for FOB Value of (USD 5.30.000)	26.09.2016 received on 29.09.2016	The representative of Department of Agriculture (DAC) informed during meeting that the NOC/Comments will be provided shortly. The Committee approved the proposal subject to receipt of NOC/ Comments from DAC and further directed that permission letter to be

				issued only after receipt of written NOC/Comments from DAC.
37.	M/s East West Seed India Pvt. Ltd., Aurangabad F.No.01/91/110/ 109/AM-17/EC	05 MT Onion Seed Bombay Red for FOB Value of (USD 3,30,000)	26.09.2016 received on 29.09.2016	The representative of Department of Agriculture (DAC) informed during meeting that the NOC/Comments will be provided shortly. The Committee approved the proposal subject to receipt of NOC/ Comments from DAC and further directed that permission letter to be issued only after receipt of written NOC/Comments from DAC.
38	M/s Malav Seeds Pvt. Ltd., Indore F.No.01/91/110/ 107/AM-17/EC	18 MT Onion Seed Bombay Red for FOB value of (USD 99000)	19.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-90/2016-SD.IV (215 th Exim-2) dated 14.09.2016 for export of 18MT of Onion Seeds c.v. Bombay Red
39	M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai F.No.01/91/110/ 117/AM-17/EC	05 MT Onion Seeds Bombay Red for FOB value of (USD50000)	27.09.2016 received on 05.10.2016	Approved in view of NOC from DAC vide O.M. No. 1-90/2016-SD.IV (215 th Exim-7) dated 14.09.2016 for export of 05MT of Onion Seeds c.v. Bombay Red.
40	M/s Proline Seeds Company (India) Pvt. Ltd., Delhi-110007 F.No.01/91/110/ 100/AM-17/EC	(total 100 MT of Onion Seed for FOB value 600,000) 50 MT of Onion Seed Bombay Red for FOB value of USD 300000 and 50 MT of Onion Seed N-53 for FOB value of USD 300000	19.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-86/2016-SD.IV (213 th Exim-7) dated 21.07.2016 for export of 100MT of Onion Seeds (50 MT c.v. Bombay Red and 50MT N-53).

DEPARTMENT OF FERTILIZERS

41.	M/s. Sai Fertilizers Pvt., Ltd., Kolkata. F.No.01/91/110/31/AM17/EC	Single Super Phosphate (SSP) 2650 MT Rs. 3,18,00,000/-	27.04.2016	Approved in view of comments of Department of Fertilizers vide O.M. No. 13033/5/2012-MPR dated 07.10.2016 subject to condition that firm will not claim any subsidy on the exported quantity of Single Super Phosphate and compliance of other usual conditions.
42	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium for FOB value of USD 15000	26.04.2016	Deferred due to want of comments/NOC from Department of Fertilizers.
43	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value of USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of comments/NOC from Department of Fertilizers.
44	M/s Chunngai Enterprises, Chandel District, Manipur - 795131 F.No.01/91/110/62/AM17/EC	50,000 MT of Urea for FOB value of Rs. 30,40,30,000 (Rs Thirty Crore Forty Lakh and Thirty Thousand only)	20.07.2016 received on 04.08.2016	Rejected in view of comments from Department of Fertilizers(DOF) vide O.M. No. 6-21/2016-FM dated 13.10.2016. DOF has informed that they are of the view that the export of urea to other countries should be through STEs (as in the case of Nepal) by procuring from import sources. Moreover, the firm has not indicated the source of procurement of urea, therefore, there is possibility of diversion of subsidised urea.

ADDITIONAL CASES					
MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (MOEF&CC)					
45	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotrifluoro Methane (Halon 1301 Gas) for FOB value of Rs. 62427752	19.10.2016	Deferred due to want of comments/NOC from MOEF&CC.	
46	M/s JIL Impex, Chennai F.No.01/91/171/61/AM-17/EC	48.600 CBN Teak sawn Timber made exclusively out of imported Logs for FOB value of USD 37443	07.10.2016	Deferred due to want of comments/NOC from MOEF&CC.	
47	M/s. Marine Solutions, Gujarat F.No. 01/91/110/136/AM17/EC	30 MT Halon-1301 for FOB Value USD 825000	25.10.2016	Deferred due to want of comments/NOC from MOEF&CC.	
DEAPRTMENT OF AGRICULTRE COOPERATION AND FARMERS WELFARE (DAC)					
48	M/s A.K. Laskar Nursery, Bihar F.No.01/91/110/127/AM17/EC	12 MT Onion Seeds (Bombay Red) for FOB value of Rs. 2640000/-	29.09.2016 received on 19.10.2016	Approved in view of NOC from DAC vide O.M. No. 1-87/2016-SD.IV (214 th Exim-4) dated 17.08.2016 for export of 12MT of Onion Seeds c.v. Bombay Red	
49	M/s S.K Trading, Bihar F.No.01/91/110/129/AM17/EC	5000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 7,50,00000/-	15.10.2016	The representative of Department of Agriculture (DAC) informed during meeting that the NOC/Comments will be provided shortly. The Committee approved the proposal subject to receipt of NOC/ Comments from DAC and further directed that permission letter to be issued only after receipt of written NOC/Comments from DAC.	
50	M/s S.K Trading, Bihar F.No.01/91/110/130/AM17/EC	2500 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 3,75,00000/-	15.10.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 27.10.2016 for export of 2500 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.	
51	M/s Siddhi Vinayak Trading Company, Bihar F.No.01/91/110/131/AM17/EC	4500 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 6,75,00000/-	21.10.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 27.10.2016 for export of 4500 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.	
52	M/s Adarsh Traders Champaran Bihar F.No.01/91/110/137/AM17/EC	3000 MT Paddy (Non Basmati Rice in Husk) other than seed quality with FOB value Rs. 4,50,00,000/-	21.10.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 27.10.2016 for export of 3000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.	
53	M/s Krishi Kalyan Seeds Corporation F.No.01/91/171/157/AM17/EC	2 MTs Onion Seeds c.v. Nasik Red for FOB value of Rs. 336600/-	10.10.2016 received on 26.10.2016	Approved in view of NOC from DAC vide their O.M.No.1-87/2016-SD-IV(214 th Exim -6.) dated 17.08.2016 for 70 MT Onion Seed C.V. Nasik Red. It is noted that the firm has applied for grant of permission for export of only 02 MT Onion Seed C.V.	

				Nasik Red against the NOC of DAC for 70 MT. The Committee approved the proposal for 02 MT only and also observed that the same NOC can not be utilised by the firm for future application.
54	M/s Abdul Majid Sarkar and Sons, West Bangal F.No.01/91/110/134/AM17/EC	15 MTs Onion Seeds Red for FOB value of Rs. 19,80,0000	25.10.2016	Deferred. The Committee directed that a copy of application may be forwarded to DAC for examination and submission of comments / NOC.
55	M/s Hassiem Trading Corporation, West Bangal. F.No.01/91/110/133/AM17/EC	2625 kgs Onion Seeds Red for FOB value of Rs. 1017291	25.10.2016	Deferred. The Committee noted that there is difference in the item description and quantity given by the firm in Form ANF-2N and as conveyed by Department of Agriculture vide O.M. No. 1-84/2016-SD-IV (212 th – Exim -5) dated 07.06.2016. The Committee directed that a copy of application may be forwarded to DAC for examination and submission of comments / NOC.
56	M/s S.K Trading, Co. West Bangal F.No.01/91/110/135/AM17/EC	2625 Kgs vegetable Seeds for Sowing for FOB value of Rs. 1017225	25.10.2016	Deferred. The Committee noted that there is difference in the item description and quantity given by the firm in Form ANF-2N and as conveyed by Department of Agriculture vide O.M. No. 1-84/2016-SD-IV (212 th – Exim -5) dated 07.06.2016. The Committee directed that a copy of application may be forwarded to DAC for examination and submission of comments / NOC.
57	M/s Saurav International, Nepal F.No.01/91/110/111/AM17/EC	2000 MT Non-Basmati rice paddy (Other than seed Quality) for FOB Value of Rs. 27,000,000/	03.10.2016	Approved in view of NOC from DAC vide their O.M.No.1-79/2015-SD-IV(pt.) dated 27.10.2016 for export of 2000 MT of Non Basmati Rice Paddy in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
MINISTRY OF HOME AFFAIRS				
58	Addl., DGP, Operational (Octopus), Govt. of Andhra Pradesh F.No.01/91/110/128/AM-17/EC	12 Nos. of defective EO Tech 552/A65-1 Holographic Reflex Sight for FOB value of USD 7985.116	26.09.2016	Deferred due to want of comments/NOC from Ministry of Home Affairs. The Committee noted that there is provision in Foreign Trade Policy for Export/ Import of defected items and directed that the matter may be placed on file alongwith policy provision.

Shane
31/10/16

E. D. A. K.